

THE HIGH COURT OF MEGHALAYA

AT SHILLONG

NOTIFICATION

Dated Shillong 01st April, 2021.

NO.HCM.II/123/2015/Pt/Estt./115 : It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong is pleased to declare 12th April, 2021 as a holiday on account of "Shad Suk Mynsiem" for the High Court.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/Pt/Estt./115-A Dated Shillong 01st April, 2021.

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/Khliehriat/Resubelpara/Baghmara.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
8. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
9. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
10. The Central Project Coordinator, High Court of Meghalaya, Shillong.
11. The Director, Meghalaya State Judicial Academy, Shillong.
12. The Registrar, High Court of Meghalaya, Shillong.
13. The Joint Registrar, High Court of Meghalaya, Shillong.
14. The Chief Librarian, High Court of Meghalaya, Shillong.
15. All Deputy Registrars, High Court of Meghalaya, Shillong.
16. All Assistant Registrars, High Court of Meghalaya, Shillong.
17. The Protocol Officer, High Court of Meghalaya, Shillong.
18. The President/Secretary, High Court Bar Association, Shillong
19. The President/ Secretary, Shillong Bar Association, Shillong.
- ✓ 20. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
21. All Superintendents, High Court of Meghalaya, Shillong.
22. The PS to the Advocate General of Meghalaya, Shillong.
23. The Court Officer, High Court of Meghalaya, Shillong.
24. All Court Masters, High Court of Meghalaya, Shillong.
25. Notice Board.
26. Office file.

REGISTRAR GENERAL

1296
17/4/21

THE HIGH COURT OF MEGHALAYA

AT SHILLONG

NOTIFICATION

Dated Shillong 01st April, 2021.

NO.HCM.II/123/2015/Pt/Estt./117 : It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong is pleased to declare 12th April, 2021 as a holiday on account of "Shad Suk Mynsiem" for the Subordinate Court in East Khasi Hills District including Sohra (Civil) Sub-Division.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/Pt/Estt./117-A

Dated Shillong 01st April, 2021.

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/
Khliehriat/Resubelpara/Baghmara.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
8. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
9. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
10. The Director, Meghalaya State Judicial Academy, Shillong.
11. The Central Project Coordinator, High Court of Meghalaya, Shillong
12. The Registrar, High Court of Meghalaya, Shillong.
13. The Joint Registrar, High Court of Meghalaya, Shillong.
14. The Chief Librarian, High Court of Meghalaya, Shillong.
15. All Deputy Registrars, High Court of Meghalaya, Shillong.
16. All Assistant Registrars, High Court of Meghalaya, Shillong.
17. The Protocol Officer, High Court of Meghalaya, Shillong.
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24. All Court Masters, High Court of Meghalaya, Shillong.
25. Notice Board.
26. Office file.

REGISTRAR GENERAL

1295
1/4/21